

2

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 583 OF 2005

ALLAHABAD, THIS THE 26TH DAY OF MAY, 2005

HON'BLE MR. JUSTICE S. R. SINGH, V.C.
HON'BLE MR. S. C. CHAUBE, MEMBER (A)

1. Jagdish Singh Yadav,
s/o shri Braj Raj Singh
P. Way Supervisor Bareilly.
2. Suneel Kumar Sharma, s/o Babu Ram Sharma
P. Way Supervisor, Moradabad
3. Raghuranjan Prasad s/o Uma Shanker Prasad,
P. Way Supervisor, Roorkee.
4. Dinesh Prakash Lohani s/o J.D. Lohani, P. Way
Supervisor, Tisua Sahajahanpur,
5. Raj Kumar Basshi, s/o J.P. Basshi P. Way Supervisor
Moradabad.
6. Abhai Raj Singh s/o Ram Autar Singh, P. Way Supervisor
Moradabad Division, Moradabad.
7. Ramesh Chandra Sharma s/o Sri Ram Sumer Sharma P. Way
Supervisor, Moradabad.
8. Dadanji Tiwari, s/o Sri Laxman Tiwari, P. Way
Supervisor Meerut Region, Meerut.
9. Ashok Kumar S/o Sri Gopal Sharma, P. Way Supervisor
Meerut.
10. Udai Prakash Singh, s/o Rajendra Singh, P. Way
Supervisor Supervisor Roorkee.
11. Uma Shanker Gupta S/O Kamal Prakash Gupta P. Way
Supervisor
12. Rakesh Kumar s/o Suraj Mal P. Way Supervisor
Nazeebabad, Bijnor.
13. Mohammad Ayaz s/o Mohammad Vilal, P. Way Supervisor,
F.B.W. Plant Meerut Cantt.
14. Risipal S/o Sri Genda Ram P. Way Supervisor Roorkee.
15. Jagdish Kumar S/o Sri Bhoop Ram P. Way Supervisor
Bareilly.

Shankh

16. Ravindra Kumar s/o Sri Kunwar Pal, P. Way Supervisor Dhampur.
17. Amir Ahmad s/o Nazeer Ahmad, P. Way Supervisor Moradabad.
18. Ashutosh Kharey s/o Sri R.s. Kharey, P. Way Supervisor, Moradabad.
19. Mohammad Aneesh s/o Anwar Husain, P. Way Supervisor Munda Pandey, Moradabad.
20. Ajeet Kumar Yadav, s/o Sri Prem Singh Yadav, P. Way Supervisor, Agwanpur, Moradabad.
21. Ram Gopal Yadav s/o Gulab Yadav P. Way Supervisor Meerut.

..... Applicants

(By Advocate: Shri N.K. Mishra)

V E R S U S

1. Union of India, through General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Moradabad Division, Moradabad.

..... Respondents

(By Advocate : Shri A. K. Gaur)

O R D E R

By Hon'ble Mr. S. C. Chaube, Member (A)

The applicants (21 in number) who are P. Way Supervisors under Divisional Railway Manager, Northern Railway, Moradabad Division, Moradabad have impugned provisional seniority list dated 07.03.2005. The impugned seniority list, according to the applicants, has disturbed the seniority of the applicants by placing the juniors of the applicants higher in the seniority list. As a result the seniority of the applicants ^{has been} ~~have~~ brought down without any rhyme and ^{reason} ~~reason~~ being marred by illegalities and arbitrariness.

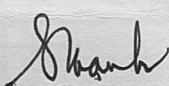
Shankh


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2. In support of their contentions, the applicants have enclosed provisional seniority list dated 23rd May 2003 (Annexure-2) for the post of P. Way Supervisor in the pay-scale of Rs.4500/- to 70000/- issued by the office of DRM, Northern Railway, Moradabad. The applicants have no grievance of any kind against the seniority listed dated 23.05.2003.

3. We have heard counsel for the parties and are of the view that the applicants will file separate representation addressed to the competent authority who will decide the same within a stipulated time frame. Accordingly, the competent authority ^{will} ~~to~~ decide and disposed² off the representations by making a detailed and speaking order under intimation to the applicants within a period of 3 months from the date of receipt of a copy this order along with the representation of the applicants.

4. The Original Application is disposed off in aforesaid terms at the admission stage itself. No costs.


Member (A)


Vice-Chairman

Shukla/-